

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 28th day of April, 2004.

Review Application No. 119 of 2003.

IN

Original Application No. 989 of 2002.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman.
Hon'ble Mr. D.R. Tiwari, Member- A.

Joel Singh a/a 29 years S/o Sri James Singh
 R/o Mission Compound, Civil Lines, Etawah.

.....Applicant

Counsel for the applicant :- Sri R. Verma

V E R S U S

Union of India through the Director General of JNV,
 Indira Gandhi Stadium, New Delhi and others.

.....Respondents.

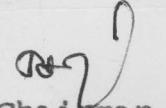
O R D E R

By Hon'ble Mr. Justice S.R. Singh, VC.

This review application seeks recall of the order dated 31.10.2003 whereby the O.A filed by the applicant challenging the order dated 17.08.2002 has been dismissed. It appears from the fact of the case that the applicant was engaged on contractual basis and by order dated 17.08.2002 services of the applicant as Driver came to be terminated on completion of contract period on 19.08.2002. Learned counsel for the applicant has not been able to make-out any ground for review of the order. The review application is accordingly dismissed. No costs.



Member- A.



Vice-Chairman.

/Anand/